

SUNSHIELD CHEMICALS LIMITED

Registered Office: N.K.M. International House, 178, Backbay Reclamation, Babubhai Chinai Marg,
Mumbai-400 020, Maharashtra;

Tel. +91 22 6145 7000 and Fax: +91 22 2283 8291

Post Offer Advertisement under Regulation 18(12) in terms of SEBI
(Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer ("Offer") for acquisition of up to 19,11,796 equity shares of Sunshield Chemicals Limited ("Target Company") from the shareholders of the Target Company by Rhodia Amines Chemicals Pte. Ltd ("Acquirer") along with Solvay S.A., in its capacity as the person acting in concert with the Acquirer ("PAC").

This Post Offer Advertisement is being issued by Kotak Mahindra Capital Company Limited ("Manager to the Offer"), on behalf of the Acquirer and the PAC, in connection with the Offer made by the Acquirer along with the PAC, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 ("SEBI (SAST) Regulations"). The detailed public statement (the "DPS") with respect to the Offer was made on September 21, 2012 (Friday) in The Financial Express, Jansatta and Mumbai Lakshadeep.

1. Name of the Target Company : Sunshield Chemicals Limited
2. Name of the Acquirer and PAC : Acquirer: Rhodia Amines Chemicals Pte Ltd
PAC: Solvay S.A.
3. Name of the Manager to the Offer : Kotak Mahindra Capital Company Limited
4. Name of the Registrar to the Offer : TSR Darashaw Private Limited
5. Offer Details
 - a. Date of Opening of the Offer : December 06, 2012
 - b. Date of Closure of the Offer : December 19, 2012
6. Date of Payment of Consideration : December 24, 2012
7. Details of Acquisition

Sl. No.	Particulars	Proposed in Offer Document (Assuming Full Acceptance in Offer)	Actuals
7.1	Offer Price	₹ 51/-	₹ 51/-
7.2	Aggregate number of shares tendered	19,11,796	14,985
7.3	Aggregate number of shares accepted	19,11,796	14,285
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 9,75,01,596/-	₹ 7,28,535/-
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (No. & %)	Nil	Nil
7.6	Shares Acquired by way of Agreements* • Number • % of Fully Diluted Equity Share Capital	36,02,999 49.00%	45,70,911 62.16%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	19,11,796 26.00%	14,285 0.19%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil Not applicable Nil	Nil Not applicable Nil
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	55,14,795 75.00%	45,85,196 62.36%
7.10	Pre & Post offer shareholding of the Public [†] • Number • % of Fully Diluted Equity Share Capital	Pre-Offer: 26,80,999 (36.46%) Post-Offer: 18,38,265 (25.00%)	Pre-Offer: 26,80,999 (36.46%) Post-Offer: 27,67,864 (37.64%)

* Acquisition of shares pursuant to Agreement is yet to be completed.

† Includes shares held by Sellers, who are classified as Public post Transaction.

Capitalised terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS and/or Letter of Offer and/or Corrigendum. The Acquirer and the PAC accept full responsibility for the information contained in this Advertisement and also accept responsibility for the obligations of the Acquirer and the PAC laid down under the SEBI (SAST) Regulations.

This Advertisement is expected to be available on the SEBI website at <http://www.sebi.gov.in>

Issued by the Manager to the Offer on behalf of the Acquirer and PAC:



Kotak Mahindra Capital Company Limited

Bakhtawar, 1st Floor, 229, Nariman Point, Mumbai-400 021

Tel. No.: +91 22 6634 1100; Fax No.: +91 22 2284 0492

Contact Person: Ganesh Rane

Email: project.sunshield@kotak.com

Place : Mumbai

Dated : December 24, 2012

PRESSMAN